

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA
UNSTARRED QUESTION NO.2935
TO BE ANSWERED ON 10th JULY, 2019

USE OF DEFENCE AIRPORTS

2935. SHRI HASNAIN MASOODI:

Will the Minister of DEFENCE be pleased to state:

- (a) the total number of Airports/Air fields in Jammu and Kashmir under Defence jurisdiction;
- (b) the steps being taken by the Ministry to transfer Awantipora Airport to Civil Aviation Ministry for civilian air traffic; and
- (c) the details of facilities provided to civilians by the Ministry to far flung areas/hilly areas/snow bound areas during winter for air travel?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

रक्षा राज्य मंत्री

(SHRI SHRIPAD NAIK)

(श्री श्रीपाद नाईक)

- (a) There are 07 airfields and 02 Advanced Landing Grounds in Jammu and Kashmir under Defence jurisdiction.
- (b) 'In-principle Approval' for civil flight operations from Awantipora airfield under Regional Connectivity Scheme (RCS) has been conveyed to Ministry of Civil Aviation in June, 2019.
- (c) Airlift and casualty evacuation are provided to civilians in far flung areas/hilly areas/snow bound areas during winter by utilizing the assets of Indian Air Force on case to case basis.
